

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
STARRED QUESTION NO. *117
ANSWERED ON 10.03.2025

Diversification of coal CPSEs into Renewable Energy

***117. Shri Sujeet Kumar:**

Will the Minister of **COAL** be pleased to state:

- (a) whether any initiatives has been undertaken by Government to diversify coal CPSEs towards renewable energy sources, and progress made in establishing solar power plants, wind mills, and coal/lignite gasification plants;
- (b) the status of the Pump Storage Projects (PSPs) in de-coaled coal mines;
- (c) whether any progress on the exploration and development of critical mineral resources has been made domestically and sourcing them from overseas;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. 117 ANSWERED ON 10.03.2025 ASKED BY SHRI SUJEET KUMAR, HON'BLE MP REGARDING 'DIVERSIFICATION OF COAL CPSES INTO RENEWABLE ENERGY'.

(a): Yes Sir. Initiatives have been undertaken by the Government to diversify coal CPSEs towards renewable energy sources. Progress made in establishing solar power plants, windmills, and coal/lignite gasification plants by Coal CPSEs are as under:

(i) Solar power plants - As on 31.01.2025, Coal India Limited (CIL) has installed 122.49 MW and NLC India Limited (NLCIL) 1380 MW of solar power plants.

(ii) Windmill - NLCIL operates 51 MW wind power plant.

(iii) Coal/Lignite gasification plants -

Government of India has approved a financial incentive scheme of ₹ 8500 Crores for promotion of Coal/Lignite gasification. Under the scheme, Letter of Award (LOA) has been issued to Joint Venture (JV) with CIL for setting up 03 coal gasification projects as detailed below:

a. The Joint Venture Company namely Bharat Coal Gasification & Chemicals Limited (BCGCL) between CIL and Bharat Heavy Electricals Limited (BHEL) was incorporated on 21.05.2024 for setting up a Coal to Ammonium Nitrate Plant at Lakhanpur in Mahanadi Coalfields Ltd. (MCL), Odisha.

b. The Joint Venture Agreement between CIL and GAIL (India) Limited was signed on 05.08.2024 for setting up a Coal-to-SNG Plant at Bardhaman in Eastern Coalfields Ltd. (ECL), West Bengal.

c. Memorandum of Understanding (MOU) between CIL and Bharat Petro-Chemicals Limited (BPCL) has been signed on 02.12.2024 for setting up a Coal-to-SNG Plant at Chandrapur in Western Coalfields Ltd. (WCL), Maharashtra.

(b): Feasibility study has been conducted for 6 sites for installation of Pumped Storage Plants (PSPs) at CIL (5) and NLCIL (1).

(c) to (e): Coal India Limited (CIL), a CPSE under Ministry of Coal has secured Khattali Chhoti Graphite Block in Madhya Pradesh, India through e-auction of critical mineral blocks conducted by Ministry of Mines. Besides, CIL has also signed Non-Disclosure Agreement with an Argentinian and an Australian company for acquisition of lithium assets in Argentina.
